

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2366**

TO BE ANSWERED ON THE 03RD AUGUST, 2021/ SRAVANA 12, 1943 (SAKA)

FIR REGISTERED FOR CYBER TERRORISM

2366. SHRI P.P. CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details and the total number of FIRs filed for the offence of cyber terrorism under section 66F of the Information Technology Act, 2000 during the last five years, State-wise; and

(b) the total number of cases arising from these FIRs in which a conviction has been obtained under section 66F of the IT Act, 2000 during the said period, State-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b): The National Crime Record Bureau (NCRB) is the nodal agency which compiles the data on crimes including cyber terrorism as reported to it by States and Union Territories and publishes the same in its annual publication 'Crime in India'. The published reports are available till the year 2019. The State-wise details of number of FIRs filed and persons convicted for the offence of Cyber terrorism under Section 66F of the Information Technology Act, 2000 during the last five years i.e. for 2015, 2016, 2017, 2018 and 2019 is at Annexure

State/UT-wise Cases Registered (CR) and Persons Convicted (PCV) under Section 66F of IT Act

SL	State/UT	2015		2016		2017		2018		2019	
		CR	PCV	CR	PCV	CR	PCV	CR	PCV	CR	PCV
1	Andhra Pradesh	0	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	0	0	4	0	8	0	0	0
4	Bihar	0	0	0	0	0	0	0	0	0	0
5	Chhattisgarh	0	0	0	0	0	0	0	0	0	0
6	Goa	0	0	0	0	0	0	0	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	0
8	Haryana	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	5	0	0	0	0	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	1	0
11	Jharkhand	0	0	0	0	0	0	0	0	0	0
12	Karnataka	3	0	0	0	0	0	0	0	2	0
13	Kerala	3	0	1	0	1	0	1	0	1	0
14	Madhya Pradesh	0	0	0	0	0	0	0	0	0	0
15	Maharashtra	1	0	1	0	0	0	0	0	0	0
16	Manipur	0	0	0	0	0	0	0	0	0	0
17	Meghalaya	1	0	0	0	0	0	0	0	0	0
18	Mizoram	0	0	0	0	0	0	0	0	0	0
19	Nagaland	0	0	0	0	0	0	0	0	0	0
20	Odisha	0	0	0	0	0	0	0	0	0	0
21	Punjab	1	0	0	0	0	0	0	0	1	0
22	Rajasthan	0	0	0	0	0	0	0	0	0	0
23	Sikkim	0	0	0	0	0	0	0	0	0	0
24	Tamil Nadu	1	0	0	0	1	0	11	0	4	0
25	Telangana	0	0	0	0	0	0	0	0	0	0
26	Tripura	0	0	0	0	0	0	0	0	0	0
27	Uttar Pradesh	2	0	7	0	1	0	1	0	3	0
28	Uttarakhand	0	0	0	0	0	0	0	0	0	0
29	West Bengal	1	0	3	0	1	0	0	0	0	0
30	A&N Islands	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0
32	D&N Haveli	0	0	0	0	0	0	0	0	0	0
33	Daman & Diu	0	0	0	0	0	0	0	0	0	0
34	Delhi	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0
	TOTAL	13	0	12	0	13	0	21	0	12	0
